

No. A-36011/3/2017-Admn.I
Government of India
Ministry of Corporate Affairs

A-wing, 5th Floor, Shastri Bhawan,
New Delhi, dated: 24th June, 2019

ORDER

In accordance with the guidelines issued by the Ministry of Finance under O.M. No.F.10(13)-E(Coord)/75 dated 10.04.1975 and O.M. No.1/7/E-II (A)/2008 dated 30.05.2008, the President is pleased to revise the financial powers of the designated 'Heads of Department' and 'Head of Office' of the Headquarters and Attached/Subordinate Offices in the Ministry of Corporate Affairs delegated under the Orders of even number dated 27.02.2015 read with Orders of even number dated 11.09.2017 to the following extent:

Headquarters

Expenditure	Office	Item	Revised limit
Contingent Expenditure (Schedule V)	Director/ Deputy Secretary (General)	Recurring	Full Powers and also declared as Head of the Department
		Non-recurring	₹35 lakh in each case.
	Head of Office Under Secretary (General)	Recurring	₹10,000/- p.m. in each case
		Non-recurring	₹17,500/- in each case.
Miscellaneous Expenditure (Schedule VI)	Director/ Deputy Secretary (General)	Recurring	Full Powers and also declared as Head of the Department
		Non-recurring	₹17.5 lakh in each case.
Hiring of private vehicles (item 2(ii) of Schedule V)	Director/ Deputy Secretary (General)		₹1.15 crores and ₹12 lakh in each case

Attached/Field Offices

Expenditure	Office	Item	Revised limit
Contingent Expenditure (Schedule V)	Regional Directors	Recurring	Full Powers and also declared as Head of the Department
		Non-recurring	₹1.75 lakh in each case.
	Registrar of Companies/ Official Liquidators	Recurring	₹40,000/- p.a. in each case
		Non-recurring	₹1.00 lakh p.a. in each case.
Miscellaneous Expenditure (Schedule VI)	Regional Directors	Recurring	₹8.00 lakh in each case.
		Non-recurring	₹1.75 lakh in each case.
Hiring of private vehicles (item 2(ii) of Schedule V)	Regional Directors		₹6 lakh per annum per vehicle (normal usage of 3000 kms per month) for a maximum of two vehicles subject to the condition that no staff car / other vehicle is available / provided / condemned.
	All Registrar of Companies and Official Liquidators		₹6 lakh per annum for one vehicle (normal usage of 2400 kms per month) subject to the condition that no staff car / other vehicle is available / provided to the office.

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4. The revised extent of financial powers shall be exercised by the Officers concerned in accordance with the rules and regulations prescribed by the Ministry of Finance in this regard from time to time and subject to availability of funds. Further, it is subject to condition that all the procurements and hiring of vehicles should mandatory be made through GeM only. Further, for hiring of vehicles in field offices, car category of not higher than sedan may be hired, based on actual requirement of the office.

5. This issues with the concurrence of AS&FA, Ministry of Corporate Affairs under Note No.55 dated 13.06.2019 and approval of Secretary, MCA under Note No.61 dated 14.06.2019.


(Riazul Haque)

Under Secretary to Government of India

Tele: 011-23381349

To:

1. All Officers and Sections in Ministry of Corporate Affairs.
2. The Pay and Accounts Officer, MCA, Paryavaran Bhawan, CGO Complex, New Delhi.
3. O/o CAM/ MoS, CA.
4. All Regional Directors/Registrars of Companies/Official Liquidators, MCA.
5. e-Governance Cell with the request to upload the order in the Website under Employees Corner/Delegation of financial powers.
6. Guard File.